

ITEM NO.34

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 34188/2019

THE STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

ROOKANA

Respondent(s)

(FOR ADMISSION and I.R. and IA No.150902/2019-CONDONATION OF DELAY  
IN FILING and IA No.150904/2019-EXEMPTION FROM FILING C/C OF THE  
IMPUGNED JUDGMENT and IA No.150905/2019-EXEMPTION FROM FILING O.T.  
IA No. 150902/2019 - CONDONATION OF DELAY IN FILING  
IA No. 150904/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 150905/2019 - EXEMPTION FROM FILING O.T.)

Date : 15-12-2022 These matters were called on for hearing today.

For Petitioner(s)

Mr. Rajeev Kr. Dubey, Adv.  
Mr. Ashiwan Mishra, Adv.  
Ms. Vaidruti Mishra, Adv.  
Mr. Kamendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel, the Court made the following  
O R D E R

Ld. Counsel for the petitioner has filed spare copy  
barred by 820 days without complete address.

Registry to process the matter for listing before the  
Hon'ble Judge in Chambers for necessary directions.

H. SHASHIDHARA SHETTY  
Registrar